

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 77(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

NAME OF THE COMPANY

Sh. Farooq Ahmad Shala
V/s
M/s. Peacock Tour Pvt. Ltd. Ors .

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ARUN SAXENA	[Advocates/Counsel for PETITIONER for Respondents	[Signature] Shailesh Suman
2.	SINRAN JYOT SINGH			
3.	SHAILESH SUMAN			

Order

Ld. Counsels for the parties stated that the matter is now listed before the Hon'ble High Court on 02-11-2016 and this matter be posted for hearing beyond that date.

List on 16.11.2016.

[Signature]
CHIEF JUSTICE M.M. KUMAR)
PRESIDENT
[Signature]
(S.K. MOHAPATRA)
MEMBER (T)

5th September, 2016
(P.K. Sud)